

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.1450  
ANSWERED ON 10.02.2022**

**MANUFACTURING OF ASH BASED PRODUCTS**

**†1450. SHRI PASHUPATI NATH SINGH:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the number of cities being promoted, assisted or supported by the Government for manufacturing of ash based product from coal/lignite based thermal power plants in adjoining areas so as to meet the requirement of bricks and other building materials and reduce its transportation;**
- (b) whether the Government has devised any plan in this regard; and**
- (c) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) to (c) : Thermal Power Plants are required to dispose off their ash generated due to coal combustion in their plant and User agencies including building/bricks manufacturers are to mandatorily utilise the ash in their activities, as per the Ministry of Environment, Forest and Climate Change Gazette Notification dated 31.12.2021.**

**Urban development is a State subject. For construction projects, cities follow rules and regulations of concerned State/Union Territory. Central Public Works Department (CPWD) is an end user of fly ash bricks and fly ash based products in the projects being undertaken by CPWD. In CPWD projects, CPWD being end user has promoted the use of fly ash based products in locations up to 300 kms of Thermal Power Plant (TPP). For projects being undertaken by CPWD, CPWD has also made the use of fly ash bricks/blocks made from Construction and Demolition (C&D) waste/Autoclaved Aerated Concrete (AAC) blocks for non-structural members as mandatory in place of clay bricks for the works in Delhi-NCR, Mumbai, Chennai, Kolkata, Bengaluru, Hyderabad, Ahmedabad & Surat.**

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